

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Shillong the 5th November, 2015.

No. LJ(A) 77/2000/Pt/177 – For the purpose of the Rules for the Administration of Justice and Police in the Garo Hills District, 1937 read with paragraph 5 of the Sixth Schedule of the Constitution, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to appoint Shri C.J. Momin, Judicial Officer Grade III, as the Assistant to Deputy Commissioner, East Garo Hills District, Willamnagar and further under rule 16 of the aforesaid rules, invest him with the powers of the Judicial Magistrate of the First Class as per spirit of the Code of Criminal Procedure, 1973 within the East Garo Hills District with effect from the date of joining.



(L.M. Sangma)

Special Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt/177-A

Dated Shillong the 5th November, 2015.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Deputy Chief Minister, Law for information of Hon'ble Deputy Chief Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate Generals, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his letter No. HCM.II/333/2013/3210-A dated 29.10.2015.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. The District & Sessions Judge, Willamnagar.
8. Shri C.J. Momin, Judicial Magistrate 1st Class, Willamnagar.
9. The Deputy Commissioner, East Garo Hills District, Willamnagar for favour of information and necessary action.
10. All Deputy Commissioners.
11. The Director General of Police, Meghalaya, Shillong.
12. The Superintendent of Police, East Garo Hills District, Willamnagar.
13. Government Pleader/Public Prosecutor, East Garo Hills District, Willamnagar.
14. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
15. Treasury Officer, Willamnagar.
16. Home (Police) Department.
17. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
18. Personnel (A) Department.
19. Law (B) Department.
20. Personal file of the officer.
21. DEO, Law Department.
22. Guard file.

By Order etc.,



Special Secretary to the Government of Meghalaya,
Law Department.